

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A.NO.985/91

Hon'ble Shri P.T.THIRUVENGADAM, Member(A)
Hon'ble Dr. A.Vedavalli, Member(J)

New Delhi, this 31st day of March, 1995

Shri Prem Narayan Sharma
s/o Shri Paras Nath
MRCL Carpenter under Chief
Traction Foreman(TD), Mathura

Shri Ram Sahai
s/o Shri Sukhdev
MRCL Carpenter under Chief
Traction Foreman(TD),
GWALIOR.

.... Applicants

(By Shri B.S.Mainee, Advocate)

Versus

The General Manager
Central Railway
Bombay V.T.
BOMBAY.

The Divisional Railway Manager
Central Railway
Jhansi.

The Divisional Electrical Engineer
Central Railway
AGRA CANTT.

.... Respondents

O R D E R (Oral)

Hon'ble Shri P.T.THIRUVENGADAM, Member(A)

Learned counsel for the applicants states that the OA has become infructuous and request for permission to withdraw. Accordingly, OA is dismissed as withdrawn. No Costs.

(DR. A. VEDAVALLI)
MEMBER(J)

(P.T.THIRUVENGADAM)
MEMBER(A)

/RAO/

J.J. 25